

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2151**  
(TO BE ANSWERED ON 04.03.2020)

**ADMINISTRATIVE REFORM COMMISSION**

**2151. SHRI P.V. MIDHUN REDDY:**  
**SHRI M.V.V. SATYANARAYANA:**  
**SHRI MAGUNTA SREENIVASULU REDDY:**  
**SHRI CHANDRA SEKHAR BELLANA:**  
**SHRI KOTHA PRABHAKAR REDDY:**  
**SHRIMATI VANGA GEETHA VISWANATH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the steps taken by the Government through reforms, policies and schemes to promote transparency and accountability in the country;
- (b) the number and details of Mission Mode Projects implemented under e-Kranti especially in Andhra Pradesh; and
- (c) the steps being taken by the Government with regard to the implementation of recommendations of 2nd Administrative Reforms Commission and other initiatives to deal with corruption in the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a): The Government has promoted transparency and accountability in the country through a number of schemes/programmes such as Direct Benefit Transfer (DBT) to transfer subsidies directly into the account of beneficiaries, e-Office Project under National e-governance Plan (NeGP) to ensure a transparent and efficient inter and intra government processes, Digital India Campaign to ensure that important government services shall be made available to the people electronically in hassle free manner etc.

(b): There are 44 Mission Mode Projects (MMPs) identified under e-Kranti and these stands implemented either through a single platform or through multiple e-Governance initiatives in Andhra Pradesh. Passport, Income Tax, Ministry of Corporate Affairs' project for 21 services (MCA 21), eCourts, etc. have been implemented completely. Other MMPs such as Health, Education and Agriculture etc. have been implemented through several e-Governance initiatives such as e-Hospital, Online Registration System (ORS), Ayushman Bharat etc. in Health, Shala Darpan, SWAYAM (Study Webs of Active Learning for Young Aspiring Minds - an educational portal under Ministry of Human Resource Development) etc. in Education, M-Kisan – an initiative of Department of Agriculture & Cooperation, PM-Kisan, Soil Health Card, National Agriculture Market (e-NAM) etc. in Agriculture etc.

(c): The Second Administrative Reforms Commission made 134 recommendations its 4th Report 'Ethics in Governance' to promote ethics and minimize scope for corruption in public dealings. Out of which 79 recommendations have been accepted by the Government and conveyed to concerned Central Ministries/Departments and State/UTs for their implementation.

\*\*\*\*\*